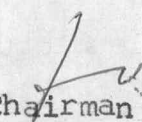
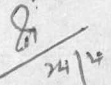


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Serial No. of Order	Date of Order	Order with Signature
11	24-4-95	<p><u>O.A.Nos.42,628,651 &amp; 652/92</u></p> <p>Heard learned counsel for both sides. Hearing concluded. Orders dictated in Court. As per the observations and direction made in the Orders <sup>passed</sup> <del>in</del> separate <del>sheets</del>, the Original Applications are disposed of.</p> <p style="text-align: right;">   Vice-Chairman    Member (Admn.) </p>